

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 253
TO BE ANSWERED ON THE 4TH FEBRUARY, 2020

BENEFICIARIES OF PM KISAN SCHEME

253. DR. SHASHI THAROOR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme aims to give Rs. 6,000 per year to about 12.8 crore eligible small and marginal farmers;
- (b) if so, the details thereof;
- (c) whether only around 8 crore beneficiaries have been paid the first instalment so far, leaving around 5.8 crore out of the net, if so, the details thereof;
- (d) the steps taken by the Government to quicken farmer data validation process including updating of land database;
- (e) whether benefits will be distributed to eligible beneficiaries with retrospective effect, if so, details thereof, State/UT-wise; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Yes, Sir. Under PM-KISAN Scheme funds of Rs.6000/- per annum per beneficiary are transferred to the accounts of beneficiaries in three equal installments, every four months after receipt of verification of beneficiaries from concerned State/UT and their validation through Aadhar/PFMS. The number of landholdings for transfer of benefit is to be about 14 crore.

(c) & (d): Registration of farmers for this scheme and subsequent installment-wise transfer of benefits to them is a continuous and ongoing process. The transfer of benefits to the identified eligible beneficiaries takes place as and when their correct and verified data are uploaded by the concerned State / UT Governments on PM-Kisan web-portal www.pmkisan.gov.in. The speed with which error-free beneficiaries' data is uploaded differs from State to State. The West Bengal Government has not yet decided to join the scheme.

The data of beneficiaries so uploaded by the State / UT Governments undergoes a multi-level verification and validation by various concerned agencies, including the banks, which includes rejection of data for errors at various levels and re-uploading of error-free data by the State / UT Governments. Thereafter only the amount is successfully transferred into the bank accounts of the beneficiaries. This entire process is replicated for transfer of every installment

As on 30.01.2020, the benefits have been released to 8,35,77,649 farmers.

To further facilitate registration of farmers, an exclusive 'Farmers Corner' has been provided in the PM-KISAN Web-portal through which the farmers can do their self-registration. Farmers can also edit their names in PM-Kisan database as per their Aadhaar Card through the Farmers Corner. Farmers can also know the status of their payment through the Farmers Corner. The village-wise names of the beneficiaries are also available in the Farmers Corner. Common Service Centres (CSCs) have also been authorized to assist the farmers in performing the above tasks.

On the advice of the Union Government, the States have organized Publicity/Awareness Camps to ensure expeditious Aadhaar authentication of the data of the beneficiaries along with new registrations and correction of already registered data.

(e) & (f): All eligible beneficiaries are entitled to be paid their benefits from the 4-monthly period in which their registration has taken place, and hence they will not lose the benefit of any installment for procedural delays, except on account of their ineligibility once their registration has been completed.
